

(b). Yes, Sir. Studies relating to Air Pollution and its control in Mining were carried out at Central Mining Research Station, Dhanbad with the following objectives:-

- (i) to assess the qualitative and quantitative effects of dust and gases in the working environment of mines;
- (ii) to evaluate the effectiveness of dust suppression techniques; and
- (iii) to ascertain the extent and nature of air pollution in the mine areas due to mining and other associated industrial activities.

(c) No, Sir.

#### **Foreign Banks Operating in India**

605. SHRI SALEEM I. SHERVANI: Will the Minister of FINANCE be pleased to state:

(a) the number and names of foreign banks operating in India till date;

(b) whether any other foreign banks have applied for the permission to open branches in India; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) At present, 21 foreign banks are having operating branches in India. In addition, 18 foreign banks maintain Representative Offices in India. The names of these foreign banks having operating branches and Representative Offices are given in the Statement given below.

(b) and (c). Reserve Bank of India has reported that Barclays Bank p.l.c. has applied for upgradation of its Representative Office in India into a full-fledged branch. No final decision has so far been taken on this application.

#### **STATEMENT**

##### **Names of the Foreign Banks operating in India as on Date**

<b>Banks having branches</b>		<b>Banks maintaining Representative Offices</b>	
<b>Sr. No.</b>	<b>Name of Foreign Bank</b>	<b>Sr. No.</b>	<b>Name of Foreign Bank</b>
1.	Grindlays Bank plc	1.	Chase Manhattan Bank
2.	Hongkong and Shanghai Banking Corporation (Hongkong Bank)	2.	Manufacturers Hanover Trust Co.
3.	Citi Bank N.A.	3.	Chemical Bank
4.	Standard Chartered Bank	4.	Bankers Trust Co.
5.	Bank of America NT & SA	5.	Amsterdam Rotterdam Bank
6.	American Express Bank	6.	Barclays Bank International Ltd.
7.	Banque Nationale de paris	7.	Credit Lyonnais

1	2	3	4
8.	British Bank of the Middle East	8.	Midland Bank p.l.c.
9.	Bank of Tokyo	9.	Banque Paribas
11.	Mitsui Bank	11.	Lloyds Bank International
12.	Sonali Bank	12.	Irving Trust Co.
13.	Banque Indo-Suez	13.	Credit Commerciale -de-France
14.	European Asian Bank	14.	Royal Bank of Canada
15.	Bank of Oman Ltd.	15.	Bank of California
16.	Abudhabi Coommercial Bank	16.	Banca Nazionale Del-Lavaro (B.N.L)
17.	Bank of Credit and Commerce International (Overseas) Ltd@	17.	Dai Ichi Kangyo Band
18.	Bank of Nova Scotia	18.	Sanwa Bank Ltd.
19.	Societe General		
20.	Oman International Bank SAO		
21.	Bank of Bahrain and Kuwait		

Wholly owned subsidiary of Hongkong and Shanghai Banking Corporation, based in Hongkong.

@ Wholly owned subsidiary of BCCI Holdings (Luxembourg) S.A.

**Loss due to Delay in Disposal of Confiscated Goods**

606. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of FINANCE be pleased to state:-

(a) the annual loss suffered by the Government because of delay in the disposal of goods seized or confiscated by the customs authorities at various places in the country;

(b) whether Government have reviewed the existing procedure and mode of disposing the seized/confiscated articles by the customs department

particularly in the case of goods which are prone to rapid decay to avoid or to minimise the losses;

(c) if so, the details thereof; and

(d) the steps taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The average annual loss suffered due to theft, damage and deterioration etc. for the last three financial years was about Rs. 28 lakhs as against the total stock of seized goods of Rs. 260 crores as on 1.4.1986.